

**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 2825/2022

Abhay Singla S/o Lekhram Singla

----Petitioner

Versus

The Union Of India

----Respondent

For Petitioner(s) : Mr. Abhay Singla, present in person,
through V.C.

For Respondent(s) :

**HON'BLE THE ACTING CHIEF JUSTICE MR. MANINDRA MOHAN SHRIVASTAVA
HON'BLE MR. JUSTICE SAMEER JAIN**

Order

11/03/2022

Issue notice to the respondents, returnable within four weeks.

PF be filed within one week.

List after six weeks.

(SAMEER JAIN),J

(MANINDRA MOHAN SHRIVASTAVA),ACTING CJ

JKP/15

सत्यमेव जयते